## IN THE NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH.

## CA No.215 of 2017 IN CP (IB) No.15/Chd/CHD/2017 (Decided matter)

In	the	matter	of:
			• • •

Punjab National Bank ....Applicant/Financial Creditor.

Vs.

M/s James Hotels Limited ....Corporate Debtor.

Present: Mr. Yogesh Goyal, Advocate for the Resolution Professional.

Mr. Vaibhav Sahni, Advocate for the applicant.

The matter is already fixed for tomorrow i.e. on 12.12.2017. No grounds for preponement. Application stands disposed of.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 11, 2017